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 CENTRAL ADMINISTRATIVE TRIBUNAL
 CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO. : 1

12.01.2018

O.A./260/561/2016
 ON MEMO

M R SENAPATI
 -V/S-
 M/O RAILWAYS

ITEM NO:29

FOR APPLICANTS(S) Adv. : Mr. N.R.Routray

FOR RESPONDENTS(S) Adv.: Mr. S.K.Ojha

Notes of The Registry	Order of The Tribunal
<p>copy of Order dt. 12.1.18 given to both counsels xerox received at 2pm on 17.1.18</p> <p>17.1.18 12.1.18 RK 503</p>	<p>Heard Ld. Counsels appearing for both the sides.</p> <p>Ld. Counsel for the applicant submitted that the matter has become infructuous and the applicant does not want to pursue the same.</p> <p>In view of the above, the O.A. is disposed of as infructuous.</p> <p style="text-align: center;">(DR. MRUTYUNJAY SARANGI) MEMBER (A)</p> <p style="text-align: right;">(SUSHANTA KUMAR PATTNAIK) MEMBER (J)</p>